

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:5015

ANSWERED ON:25.04.2013

MPLAD FUNDS

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Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details of amount sanctioned and released on the recommendation of MPs for developmental works in several States under MPLAD Scheme during the last three years and current year, MP- wise as on date;
- (b) whether there is any delay in releasing of funds;
- (c) if so, the details thereof;
- (d) the steps being taken by the Government to release these funds within time and the progress made in this regard, State-wise; and
- (e) whether any proposal to increase the annual allocation of funds under the Scheme and if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): Government of India in the Ministry of Statistics and Programme Implementation maintains cumulative data on release and expenditure under the Members of Parliament Local Area Development Scheme (MPLADS), which is updated on the basis of Monthly Progress Reports (MPRs) received from Nodal Districts.

The cumulative position of release and expenditure of 15th Lok Sabha under the MPLADS as on 31.03.2013 is given in Annexure I. Position of funds released by Government of India during the period 01.04.2013 to 15.04.2013 is given in Annexure II.

(b),(c) and (d): The implementation of the works in the field is undertaken by the District Authorities. The provisions and conditions for fund release and management are given in Para 4, Sub-paras 4.1 to 4.17, of the Guidelines of MPLADS. Funds released to District Authorities are non-lapsable. Funds left in the District are carried forward for utilization in the subsequent years. Funds not released by Government of India in a year are carried forward for making releases in the subsequent years. This Ministry continuously emphasises on timely and regular utilization of funds and submission of required documents and certifications by the District Authorities.

(e): There is no proposal under consideration to increase the annual allocation of funds under MPLADS.